

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON :11.04.2016

Court No. : 8

Item No. : 39

INTERLOCUTORY APPLICATION NO. 1-2

(Application for Permission to file SLP)

AND

INTERLOCUTORY APPLICATION NO.

(Application for Permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO.

(Application for Exemption from filing the certified copy of impugned order

AND

INTERLOCUTORY APPLICATION NO.

(Application for exemption from official translation)

AND

INTERLOCUTORY APPLICATION NO.

(Application for condonation of delay in filing the SLP)

AND

INTERLOCUTORY APPLICATION NO.

(Application for deleting the name of Respondent No. 3 to 8 from array of parties)

AND

INTERLOCUTORY APPLICATION NO.

(Application for Condonation of Delay in refiling the SLP)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO.CC...6443 OF 2016

WITH PRAYER FOR INTERIM RELIEF

RAM DHIRAJ & OTHERS

...PETITIONER(s)

VERSUS

BABUA KOERI & OTHERS

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgement and Order dated 24.02.2012 passed by the High Court of Judicature at Allahabad, in F.A. No. 810 of 1984.

It is submitted that there is a delay of 1355 days in filing and 3 days in refiling the Special Leave Petition and counsel has filed an application for condonation of delay to condone the said delay.

It is further submitted that the Special Leave Petition (C) No. 31497 of 2014 arising out of same judgement was listed before the Hon'ble Court on 17.11.2014 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (Copy of order dated 17.11.2014 enclosed).

It is further submitted that counsel for the petitioner has filed application for

deleting the name of Respondent Nos. 3 to 8 from array of parties.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this 09th day of April , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Rajeev Singh, Advocate.

ASSISTANT REGISTRAR